

**2012**  
**HIGH COURT, APPELLATE SIDE**  
**CALCUTTA**

**NOTIFICATION**

No.1032-R(JS)

Dated, the 29<sup>th</sup> March, 2012

It is hereby notified for general information that taking into account the existing vacancies as on 31.03.2012 (afternoon) and keeping in view the vacancies due to retirement in this year, 22 (Twenty Two) vacancies in the cadre of District Judge (Entry Level) will be filled up in the year 2012, by Direct Recruitment from Bar, by Normal Promotion and Limited Competitive Examination from amongst the eligible members of the West Bengal Judicial Service, in accordance with the direction given by the Hon'ble Supreme Court of India from time to time in Malik Mazhar Sultan's case (Civil Appeal No.1867 of 2006) and Writ Petition No.46 of 2007, filed by the West Bengal Judicial Service Association.

Further details in this regard will follow in due course in the Hon'ble Court's website-[www.calcuttahighcourt.nic.in](http://www.calcuttahighcourt.nic.in).

Sd/- Ishan Chandra Das  
Registrar (Judicial Service)  
High Court, Appellate Side  
29.03.2012